


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2019

NAME OF THE COMPANY: ROC V/s M/s Nirmala Sahu Business Complex Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(1) of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Adv.	Petitioner	
2.				

CA No. 53/ALD/2019

Sh. Krishan Dev Vyas, Advocate for the Petitioner is present.

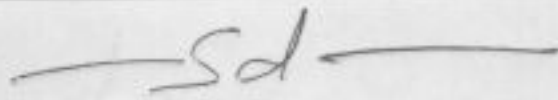
He seeks time for filing supplementary affidavit satisfying the aspect of limitation.

A copy of the affidavit be provided to the Respondent.

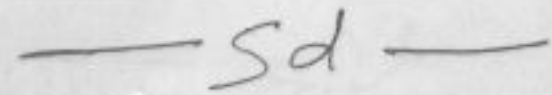
Hence, the time is granted.

List the matter on 23rd August, for final hearing.

Dated: 22.07.2019



**SAROJ RAJWARE,
MEMBER (T)**



**H.P. CHATURVEDI,
MEMBER (J)**